

File No.1-1156/FSSAI/Imports/2014
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Imports Division)
FDA Bhavan, Kotla Road, New Delhi-110002

The 11, August, 2016


OFFICE ORDER

Shri J. Lawrence, Assistant Director, is hereby appointed as the **Authorised Officer** for the jurisdiction of Tuticorin Port for clearance of imported food at the said location w.e.f. 11th August, 2016 till further orders in terms of the provisions contained in Section 47(5) of FSS Act, 2006. The address and contact details of the Authorised Officer are given below:

<p style="text-align: center;">Shri J. Lawrence Assistant Director (Technical)</p>
<p style="text-align: center;">Food Safety and Standards Authority of India (A Statutory Authority established under the Food Safety & Standards Act, 2006) 4/194 A, 4th Street, CGE Colony, Tuticorin, Tamil Nadu Email : lamerjenith@yahoo.co.in Ph. No: +91-9894556740</p>

Ms. K.K. Jitha, Authorized Officer, Chennai is appointed as the Link Officer for Shri J. Lawrence and as such, will discharge the functions of Authorized Officer, for the jurisdiction of Tuticorin Port in the absence of Shri J. Lawrence.

This order issues with the approval of the competent authority.


(Pawan Agarwal)
Chief Executive Officer

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. Chief Management Services Officer (HR/TCB/PC)
4. Advisor (Standards)
5. Advisor (Codex/Regulations), FSSAI
6. Director (Imports), FSSAI
7. Director (PA) FSSAI
8. Director (Enforcement), FSSAI
9. Director (FSMS)
10. Head (GA/Legal), FSSAI
11. Head (QA)
12. DD (Finance/Accounts)
13. Assistant Director (Establishment), FSSAI
14. CITO (IT)- For uploading on the website.